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27/5/14



भारत संचार निगम लिमिटेड
(भारत सरकार का उपक्रम)

BHARAT SANCHAR NIGAM LIMITED

(A Govt. of India Enterprise)

BSNL 3G
Factor time into the equation

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To,
The Advisor (NSL-III), TRAI
Mahanagar Doorsanchar Bhawan,
Jawahar Lal Nehru Marg, New Delhi-02

No. Regln/1-27/2014/ 778

Dated: 23rd May, 2014

Banzal 27/5/14
JAT


(Kind attention: Sh. Sanjeev Banzal, Advisor, NSL-III)

Sir,

Sub:- BSNLs comments on Consultation paper on "Allocation and pricing of
Microwave Access (MWA) and Microwave Backbone (MWB) RF carriers"

Kindly refer to said consultation paper dated 28-03-2014 regarding
"Allocation and pricing of Microwave Access (MWA) and Microwave Backbone
(MWB) RF carriers". In this context, the BSNLs comments are enclosed as
Annexure-A.

Encls: Annexure-A (3 pages)


27/5/2014
Raghuvir Singh
AGM (Regl-II)

सलाहकार (एमएन)
डायरी सं. 2259
दिनांक 27/5/14

S. No.	Questions	Reply/Comments
1.	<p>How many total Microwave Access and Backbone (MWA/MWB) carriers should be assigned to a TSP deployed?</p> <p>a. 2G technology only. b. 3G technology only. c. BWA technology only. d. Both 2G and 3G technologies. e. 2G and BWA technologies. f. 2G, 3G and BWA technologies.</p> <p>Please give rationale & justification for your answer.</p>	<p>The carriers may please be assigned as per recommendations of TEC.</p>
2.	<p>How many MWA/MWB carriers need to be assigned to TSPs in case of 2G, 3G and BWA at the start of their services [i.e. at beginning of rolling of services] Please justify your answer.</p>	<p>For MWA: Min 3 Carriers of 28 MHz may be assigned at the start of service for each service.</p> <p>For MWB: Min 3 Carriers of 28 MHz may be assigned at the start of service for 2G and 3 G TSPs and 2 additional carriers for BWA. The 6 GHz band having carrier spacing of 40 MHz may also be assigned for MWB/BWA.</p>
3	<p>Should excess spectrum be withdrawn from existing TSPs?</p>	<p>The existing spectrum may not be withdrawn as this is to be decided on case to case basis in consultation with concerned TSP.</p>
4	<p>If yes, what should be the criteria for withdrawal of excess allocation of MWA and MWB carriers, if any, allocated to the existing service providers?</p>	<p>Not applicable in view of comments given against sl.no. 3.</p>
5	<p>What should be the preferred basis of assignment of MWA/MWB carriers to the TSPs i.e. 'exclusive basis assignment' or 'link-to-link based assignment'?</p>	<p>The assignment should be on exclusive basis.</p>
6	<p>In case 'exclusive basis' assignment is preferred, whether MWA and MWB carriers should be assigned administratively or through auction. Please comment with full justifications.</p>	<p>The MWA and MWB carriers may be assigned administratively, as these frequency carriers are to be used for mobile / BWA network, for which spectrum is allotted by Govt. separately. Further, <u>there is no additional revenue generation because of MWA / MWB carriers.</u></p>
7	<p>In case 'link-to-link basis' assignment is preferred, how the carrier assignment for different links should be carried out, particularly in nearby locations?</p>	<p>Not applicable in our case</p>

